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Title: Introduction of the Entrance Examinations (Abolition) Bill, 2008.

DR. R. SENTHIL (DHARMAPURI): I beg to move for leave to introduce a Bill to provide for abolition of entrance examinations in admission to institutions offering higher education.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for abolition of entrance examinations in admission to institutions offering higher education."

*The motion was adopted.*

DR. R. SENTHIL : I introduce the Bill.

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